

# CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH

## **Hearing by Video Conferencing**

CONTEMPT PETITION NO. 060/00071/2013 IN **ORIGINAL APPLICATION No.060/1298/2011** 

Chandigarh, this the 06th of July 2021

HON'BLE MR. SURESH KUMAR MONGA, MEMBER (J) (Through video conference from Chandigarh Bench)
HON'BLE MR. RAKESH KUMAR GUPTA, MEMBER (A) (Through video conference from Bangalore Bench)

Sh. K.K. Bhola (expired through his widow and legal representative (Mrs. Anil Kumar Bhola) House No. 65, Gulab Devi, Rose Park, Jalandhar City – 144001 (Punjab)

....Petitioner

(BY: Sh. Manohar Lal, Advocate)

#### Versus

- 1. Shri Pramod Chandra Mody, Chairman, Central Board of Direct Taxes, North Block, New Delhi 110001.
- 2. Shri Ravi Kumar Verma, Under Secretary (V&L) Central Board of Direct Taxes, North Block, New Delhi 110001.
- 3. Shri Yogesh Sharma, Under Secretary & CPIO (AD-VI) Govt. of India, Ministry of Finance, Department of Revenue, Central Board of Direct Taxes, North Block, New Delhi 110001.
- 4. Shri Rokhum Lal Remruata, Chief Controller (Pension) Central Pension Accounting Office, Ministry of Finance, Govt. of India, Trikoot 2 Complex, Bhikaji Cama Place, New Delhi 110066.
- 5. Shri J.P. Singh, Senior Accounts Officer, Zonal Accounts Office, Central Board of direct taxes, 460, Lajpat Nagar, Jalandhar City 144003.

... .Respondents

(BY: Sh. K.K. Thakur, Advocate)

## ORDER(Oral)



### Per: SURESH KUMAR MONGA, MEMBER (J):

- At the very outset, Sh. K.K. Thakur, learned counsel for the respondents submitted that the order dated 06.07.2012 passed in O.A. No. 1298/PB/2011 has been fully complied with and, therefore, nothing survives in the present contempt petition.
- 2. The fact as stated by Sh. Thakur has not been disputed by Sh. Manohar Lal, learned counsel for the petitioner.
- 3. Accordingly, the contempt petition is disposed of having been rendered infructuous. Rule of the Court is discharged.
- 4. Since the contempt petition itself has been disposed of having been rendered infructuous, therefore, nothing survives in pending misc. applications no. 060/1087/2013, 060/1172/2013 and 060/1342/2021 and those are also disposed of having been rendered infructuous.

(RAKESH KUMAR GUPTA) MEMBER (A) (SURESH KUMAR MONGA) Member (J)

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